

**GOVERNMENT OF INDIA
HOUSING AND URBAN POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:32

ANSWERED ON:13.03.2012

ASSISTANCE TO NGOS

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Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) the names of the Non-Governmental Organisations (NGOs) which have been provided financial assistance in Uttar Pradesh under the schemes being run by the Ministry during each of the last three years, NGO-wise;
- (b) the amount of assistance provided to each of the said NGOs during the said period;
- (c) the names of the NGOs found involved in irregularities; and
- (d) the action taken against such NGOs in this regard ?

Answer

THE MINISTER OF HOUSING & URBAN POVERTY ALLEVIATION (KUMARI SELJA)

- (a) Ministry of Housing & Urban Poverty Alleviation has released Rs. 3.13 crores in the year 2009-10 and Rs.17.78 crores in the year 2010-11 to the State Government of Uttar Pradesh as NGO share under the Integrated Low Cost Sanitation Scheme (ILCS). No funds under this Scheme were released to the Uttar Pradesh Government during 2008-09. Under the Scheme, selection and engagement of NGO is the responsibility of State Government and funds are not released to the NGOs direct by the Ministry.
- (b) The data regarding details of assistance provided to each NGO is not maintained in this Ministry. A list of NGOs who had assisted the State Government of Uttar Pradesh in implementation of ILCS Scheme received from the State Government is at Annexure.
- (c) & (d): Ministry does not release funds to the NGOs directly or monitor their activities.